

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 108 OF 2018
IN
DFR NO. 4064 OF 2017

Dated : 9th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tamil Nadu Newsprint & Papers Limited	...	Appellant(s)
Vs.		
Tamil Nadu Generation and Distribution Corporation Ltd. & Anr.	...	Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. S.Vallinayagam for R-1
Mr. Sethu Ramalingam for R-2

ORDER

IA NO. 108 OF 2018
(Application for condonation of delay in filing the appeal)

The learned counsel appearing for Applicant/Appellant seeks two weeks' time to file additional affidavit in the instant appeal for delay in filing. He is permitted to file the same on or before 26.03.2018 after serving copy on the other side.

Submissions made by the learned counsel appearing for the appellant, as stated above, are placed on record.

List the matter on **26.03.2018** as requested by the learned counsel appearing for the appellant.

(S.D. Dubey)
Technical Member
ss/kt

(Justice N.K. Patil)
Judicial Member